

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PCACD) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

The following officials are detained during Winter Vacation 2023 for the period mentioned against their names to deal with urgent matter(s).

S. No.	Name of the Official (Sh./Ms)	Design.	Place of duty during Winter Vacation	Detention Period	No. of days
1	Anil Kumar	PS / SJA	Personal office of the undersigned	26.12.2023 to 30.12.2023	05
2	Vikas Kumar	Addl. PS / JA	Personal office of the undersigned	26.12.2023 to 30.12.2023	05
3	Dharmender Maurya Kr.	Orderly	Personal office of the undersigned	26.12.2023 to 30.12.2023	05
4	Chanderhass Ambavat	SJA/ Incharge Br.	Administration Branch	26.12.2023 to 30.12.2023	05
5	Nitin Kumar Jain	JA	Administration Branch	26.12.2023 to 30.12.2023	05
6	Babloo Kumar	Orderly	Administration Branch	26.12.2023 to 30.12.2023	05
7	Sanjay Kumar	SJA/ Incharge Br.	Computer Branch	26.12.2023 to 30.12.2023	05
8	Vikas Verma	JA	Computer Branch	26.12.2022, 27.12.2023 & 01.01.2024	03
9	Mukesh Kumar	JJA	Computer Branch	28.12.2023 to 30.12.2023	03
10	Vijay Pal Singh	Orderly	Computer Branch	26.12.2023 to 30.12.2023	05
11	Arvinder Kaur	JA/ Incharge Br.	Copying Agency	26.12.2023 to 30.12.2023	05
12	Joginder Singh	JJA	Copying Agency	26.12.2023 to 30.12.2023	05
13	Daulat Ram	JA	Copying Agency	26.12.2023 to 30.12.2023	05
14	Sanjay Kumar Dubey	JA	Copying Agency	26.12.2023 to 30.12.2023	05
15	Anjana Dhall	SJA/ Incharge Br.	Bail & Filing Section/ Facilitation Center	26.12.2023	01
16	Renu Srivastava	JA	Bail & Filing Section/ Facilitation Center	27.12.2023 & 28.12.2023	02
17	Nitin Gupta	JJA	Bail & Filing Section/ Facilitation Center	29.12.2023 & 30.12.2023	02
18	Rama Sharma	SJA/ Incharge Br.	R & I Branch	28.12.2023 to 30.12.2023	03
19	Gaytri Naithani	JA	R & I Branch	28.12.2023 to 30.12.2023	03
20	Sudhir Kumar	JA	R & I Branch	26.12.2023 & 27.12.2023	02
21	Vinay	Sweeper	R & I Branch	26.12.2023 & 27.12.2023	02
22	Avinash Kumar Walia	Peon	R & I Branch	28.12.2023 to 30.12.2023	03
23	Kaveri Saini	JA	Judicial Branch	26.12.2023 to 30.12.2023	05
24	Pankaj Kaushik	JJA	Judicial Branch	26.12.2023 to 30.12.2023	05
25	Virender Singh	SJA/ Incharge Br.	General Branch	29.12.2023 & 30.12.2023	02
26	Renu Gupta	JA	General Branch	26.12.2023	01
27	Ganesh Kumar	JA	General Branch	27.12.2023	01
28	Ghanshyam	JA	General Branch	28.12.2023	01
29	Kanta	Peon	General Branch	29.12.2023	01
30	Mohit	JA/ Incharge Br.	Caretaking Branch	26.12.2023 to 30.12.2023	05
31	Suraj Chaudhary	JJA	Caretaking Branch	26.12.2023 to 30.12.2023	05
32	Bhoop Singh	Peon	Caretaking Branch	26.12.2023 to 28.12.2023	03

33	Sambhu Sharma	Sharam	Chowkidar	Caretaking Branch	29.12.2023 & 30.12.2023	02
34	Gajender Singh		Chowkidar	Caretaking Branch	26.12.2023 & 27.12.2023	02
35	Santosh		Chowkidar	Caretaking Branch	26.12.2023 & 27.12.2023	02
36	Maman Shah		Chowkidar	Caretaking Branch	28.12.2023 to 30.12.2023	03
37	Ratan Dev		Chowkidar	Caretaking Branch	28.12.2023 to 30.12.2023	03
38	Sanjeet		JA	Record Room & Digitization Cell	26.12.2023 to 30.12.2023	05
39	Sumit Rana		JJA	Record Room & Digitization Cell	26.12.2023 to 30.12.2023	05

The above said officials detained during Winter Vacation 2023 shall be entitled for compensatory leaves during the calendar year 2024 in lieu of the duty actually performed by them.

Note:

1. Peons posted in the Branches may be withdrawn in case of any official exigencies to fulfill the urgent requirements during the winter vacation.
2. The officials who have been detained during winter vacation shall not be allowed to take any kind of leave on the day of their duty. Request for change of duty shall not be considered.

(Signature)

(Anju Bajaj Chandra)

Principal District & Sessions Judge
cum-Spl. Judge, (PC-Act) CBI, RADC,
New Delhi.

Dated, Delhi the: 21.12.2023

No. 23770C-23838C
/F.15/Vacation/Admn./RACC/2023

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Admn II/III), Tis Hazari Court, Delhi.
3. PS to the undersigned.
4. The Branch Incharge of the concerned Branches.
5. The Branch Incharge, Leave Section, Rouse Avenue Court, New Delhi.
6. The Branch Incharge, Facilitation Centre, RADC, New Delhi.
7. The Account Officer, Accounts Branch, Central District, THC, Delhi.
8. Layers Seat, Tis Hazari Court, Delhi.
9. The Branch Incharge, Computer Branch, RADC, for being uploded on the official website.
10. Officials Concerned.

(Signature)

Principal District & Sessions Judge
cum-Spl. Judge, (PC-Act) CBI, RADC,
New Delhi.